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NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No. 1411/(MAH)/2017

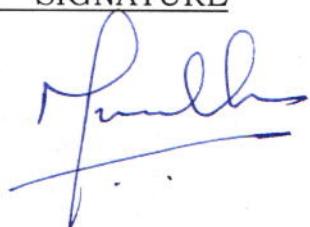
CORAM: Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 13.11.2017

NAME OF THE PARTIES: BPL Medical Technologies Pvt. Ltd.  
V/s  
Krishnai Hospital Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
01.	Abbas Mandvimala. 1/b Raval-Shah & Co	Advocate for Respondent	

ORDER  
CP NO. 1411/I&BP/NCLT/MB/MAH/2017

Petitioner is absent. List this matter on 29.11.207.

**Sd/-**  
V. NALLASENAPATHY  
Member (Technical)

**Sd/-**  
B.S.V. PRAKASH KUMAR  
Member (Judicial)